NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 99A/2016 in TP No. 99/397-398/NCLT/AHM/2016 (New)
CA No. 153/2015 in CP No. 48/397-398/CLB/MB/2015 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.10.2016

Name of the Company: Nareshkumar Mangeram Mittal
V/s.
Bllue Orange Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Petitioner	
2.				

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. None present for R- 1 to 4.
Learned CS for R-5 sent a letter seeking adjournment.
Pleadings in CA 153/2015 are complete.

List CA 153/2015 for hearing on 28.10.2016.

4.10.16
(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 4th day of October, 2016